

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB1683 (ND)/2018

CA No. 675/C-III/ND/19

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

Vs

M/s. Vas Data Services Pvt. Ltd.

....PETITIONER

...RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 24.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,  
Hon'ble Member (Judicial)  
Shri Kapal Kumar Vohra,  
Hon'ble Member (Technical)


For the Petitioner/Applicant :-

For the Respondent/Corporate Debtor: Ms. Sneha Pandey and Mr. Pankaj Jain Advocates

ORDER

Due to Paucity of time, the matter is adjourned as directed by the Hon'ble Members.

Put up on 20.11.2019.

  
(Madhu Narula)  
Court Officer